

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(IB)-1000(PB)/2020

IN THE MATTER OF:

Intec Capital Ltd.

.... Applicant/petitioner

v.

Pipetel Communications Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 09.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Aabhas Singh, Adv.

For the Respondent

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ORDER

At request of the Petitioner counsel, list the matter for hearing on
18.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)